

sanctioned project and the work has started.

(b) Land has been acquired through Land Acquisition Collector, Purulia. Eastern Coalfields Ltd. has enquired from the Collector about the compensation to be paid.

Mafia activities by BCCL officials

886. SHRI SUKOMAL SEN: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of the involvement of some Bharat Coking Coal Limited officials in mafia activities in the Dhanbad-Jharia coal-belt; and

(b) if so, what steps have been taken by Government to minimise the involvement of officials in the said activities and with what results?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) The police authorities at Dhanbad had furnished a list of a few cases in which some BCCL employees were also allegedly involved. Out of the 53 employees named by them 23 have been struck off/dimitted from the rolls of the company and disciplinary action has been initiated in respect of the remaining persons. The coal companies have been advised *inter alia* to strengthen the vigilance departments, maintain a list of sensitive posts and carry out rotational transfers of incumbents.

Mafia contractors operating in the Jharia Coalfields

887. SHRI SUKOMAL SEN: Will the Minister of ENERGY be pleased to state:

(a) whether his Ministry have issued instructions to break the gang of Mafia contractors operating in Jharia coalfields;

(b) if so, what are the details of the said instructions; and

(c) what results have been achieved so far after the issue of the said instructions?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b) Curbing the mafia activities is a law and order subject and, as such, action has to be taken by the State Government. However, in regard to contracts, BCCL has been, *inter alia* advised to take the following action:—

(1) departmentalisation of road transport of coal, coke and sand;

(2) departmentalisation of minor civil works;

(3) departmentalisation of major civil works to the extent possible; and

(4) departmentalisation of certain underground works.

(c) As a result of the action taken on the above lines, BCCL has already purchased about 440 tippers for departmentalisation of road transport and this work has been fully completed in 50 collieries. Contractors are being eliminated from minor civil works and a departmental nucleus staff for this purpose has been created. Major civil construction jobs are being entrusted to State/Central Government agencies and public sector undertakings. New contracts are being awarded to private contractors after verification by the Vigilance Department of the Company.

Working capital in Coal India Limited

888. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of ENERGY be pleased to state:

(a) the total capital and working capital of the Coal India Limited; and

(b) the total losses incurred by Coal India Limited till date and also in each of the last three years?